## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:601
ANSWERED ON:23.11.2009
WELFARE SCHEME FOR DMRC LABOURERS/ WORKERS
Ponnam Shri Prabhakar

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is taking welfare steps for labourers/workers working in Delhi Metro Rail Corporation Limited (DMRC);
- (b) if so, the details thereof; and
- (c) if not, the steps likely to be taken by the Government to protect the interests of labourers/workers working in DMRC?

## **Answer**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): The Labourers/workers employed with Delhi Metro Rail Corporation Limited are entitled to get benefits of the Welfare measures under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 provided they become members of the Delhi Building and Other Construction Workers Welfare Fund.

Under the Delhi Building and Other Construction Workers Welfare Fund following welfare schemes have been formulated:

- (1) Advance for Purchase/construction of House;
- (2) Disability Pension;
- (3) Loan for Purchase of Tools;
- (4) Death Benefits to the nominee/dependent of the workers;
- (5) Maternity Benefits;
- (6) Family Pension;
- (7) Old Age Pension;
- (8) Creches for the Children;
- (9) Payment of LIC Premium; and
- (10) Scheme for Providing Temporary Accommodation for Construction Workers in Holding Areas.